

(c) if so, whether C. P. (M) leaders visited these countries to re-establish their organisational bounds with these countries ;

(d) if so, details about their activities in these countries ;

(e) whether permitting political elements to develop contact with foreign countries with Indian passports amounts to an encouragement to develop extra-territorial loyalty and whether such steps facilitates subversion of Indian Sovereignty ; and

(f) if so, the reason for permitting C.P.M. leaders to visit Communist countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Shri Nambodiripad, Shri Sundaraya and Shri Promode Das Gupta visited the Democratic People's Republic of Korea in June this year. They went there *via* Moscow.

(b) to (d). The Government have no authentic information.

(e) No, Sir. The Government reserves its right to refuse such facilities in any case where this may be necessary in the public interest.

(f) Normal travel facilities are afforded to political parties to visit friendly countries.

### चीन द्वारा नायूला के निकट एक नये हवाई अड्डे का निर्माण

2592. श्री अश्वंघ्य नाथ : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में चीन ने नायूला के निकट, जो भारतीय सीमा से केवल 10 मील की दूरी पर है एक नए हवाई अड्डे का निर्माण किया है ;

(ख) यदि हां, तो क्या यह भी सच है कि इस बारे में हाल ही में भारतीय अधिकारियों और सिविकम के चोग्याल के मध्य कुछ बात-चीत हुई है ;

(ग) यदि हां, तो उसका ब्यौरा क्या है ; और

(घ) इस पर सरकार की क्या प्रतिक्रिया है ?

### प्रतिरक्षा मंत्री (श्री जगजीवन राम) :

(क) जबकि सरकार के सैनिक महत्व को, चुम्बी घाटी में चीनी गतिविधि का ज्ञान है, किसी हवाई पट्टी के तथा कथित निर्माण के सम्बन्ध में कोई पुष्टि नहीं है ।

(ख) जी नहीं ।

(ग) और (घ). प्रश्न नहीं उठते ।

### Tariff Commission Report on Statutory Minimum Price of Indian Natural Rubber

2593. SHRI VASUDEVAN NAIR : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any decision had been taken on the Tariff Commission Report on Statutory minimum Price of Indian Natural Rubber ; and

(b) if not, the reasons for the inordinate delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b) The recommendations made by the Tariff Commission in their report on revision of minimum prices of raw rubber are under consideration. The Government decision will be taken as soon as possible.

### Imports of Cars

2594. SHRI D. R. PARMAR : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether is it a fact that foreign cars were imported for Central Government, State Governments and private use in each State of the country during the last three years ;

(b) if so, the details thereof, State-wise ;

(c) the names of foreign countries from where these cars were imported ;

(d) total value of the cars imported in each State ; and

(e) the reasons for importing cars from abroad when good Indian make cars are available in the country and foreign exchange position in very tight ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) No licences for the